

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BHAGYODAYA MARKETING COMPANY LIMITED (BMCL)

Regd. Office: Satam Estate "E", Chakala Road, Andheri (East), Mumbai 400 099

Tel. No. (022) 2832 4530, Fax No. (022) 2868 2487

The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday October 28, 2006 & Corrigendum to PA made on Tuesday, December 19, 2006 and closure of Open Offer to the Shareholders of BMCL.

1	Name of the Target Company	Bhagyodaya Marketing Company Limited			
2	Name of the Acquirer, including PACs	Main Acquirer : Shri. Gaurav Mehra		PACs : None	
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd.			
5	Date of Opening of the Offer	Wednesday, December 27, 2006			
6	Date of Closure of the Offer	Monday, January 15, 2007			
7	Details of Acquisition	Proposed in Letter of Offer		Actuals	
a	Offer Price (Fully paid up) Partly Paid Up	Rs.10/- No party paid Shares		Rs. 10/-	
b	Shareholding of Acquirer prior to Share Purchase Agreement/PA	0 (0%)		0(0%)	
c	Shares being acquired through Share Purchase Agreement	57,050 (38.03 %)		57,050 (38.03%)	
d	Shares acquired in the Open Offer	55,000 (36.67%)		2,500 (1.67%)	
e	Size of open Offer (No of Shares X Offer price)	Rs.5,50,000/-		Rs. 25,000/-	
f	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
g	Post Offer Shareholding of Acquirer including PACs, If any (Including entitlement on conversion of warrants)	1,12,050 (74.70%)		59,550 (39.70%)	
h.	Pre and Post offer Shareholding of Public Fully paid Shares	Pre Offer	Post Offer	Pre Offer	Post Offer
		92,950 (61.97 %)	37,950 (25.30%)	92,950 (61.97 %)	90,450 (60.30%)
	Partly paid Shares	NIL		NIL	
8.	Date of despatch of consideration and delay if any.	January 17,2007. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account is not utilized and continued to remain in Escrow .The Escrow in the form of Fixed Deposit will be released shortly.			
10	Status of Investor complaints	No investor complaints			

The Acquirer accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER	
	FEDEX SECURITIES LIMITED SEBI Regn. No. INM 000010163 3 rd Floor, Jay Chambers, Service Road, Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057 Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966 Contact Person : Shri. R. Ramakrishnan

on behalf of the

Acquirer

Shri. Gaurav Mehra

3rd Floor, Sanjay Plaza, A.B. Nair Road, Opp. Juhu Post Office, Juhu, Mumbai 400 047

Tel Nos. (022) 2620 0117/2620 0067, Fax No. (022) 2673 6648,

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Place : Mumbai

Date : January 17, 2007